

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1748
ANSWERED ON:07.03.2006
D. ED. COURSES
Rao Shri Sambasiva Rayapati

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of educational institutions in Andhra Pradesh have submitted application to the South Regional Committee, NCTE for starting D.Ed course for the academic year 2005-06;
- (b) the number of Teachers` Training Institutes in Andhra Pradesh in particular and other southern States in general have been inspected;
- (c) the time by when grant or recognition likely to be provided to these educational institutions for starting D.Ed course for the academic year 2005-06; and
- (d) the reasons for delay in giving recognition to these institutions?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) 305 educational institutions in Andhra Pradesh submitted applications for starting D.Ed. Course for the year 2005-06 to the Southern Regional Committee of NCTE.

(b) NCTE has inspected the following number of TTIs in the Southern States:

Andhra Pradesh	222
Karnataka	210
Kerala	15
Tamil Nadu	130
Pondicherry	25

(c) Out of 305 applications received from the State of Andhra Pradesh, 222 inspections were carried out and recognition granted to 167 institutions. Recognition orders to respective institutions have been issued by the Southern Regional Committee of NCTE during August, 2005.

Subsequently in view of writ petition filed by the State Government of Andhra Pradesh before the Hon`ble High Court of Andhra Pradesh against NCTE Regulation dated 1.1.2004, stipulating grant of recognition for D.Ed. to a recognized B.Ed. Institution without NOC from the State Government, the court disposed off the petition on 24.01.2006 directing that NOC from the State Government is necessary for considering application for grant of recognition even for D.Ed. Course. In view of court`s direction in the matter, further processing of applications pertaining to Andhra Pradesh D.Ed. institutions has been put on hold.

(d) No avoidable delay has been caused by NCTE in processing of the applications received from the State of Andhra Pradesh and in giving recognition to these institutions.